

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4621
ANSWERED ON:22.04.2015
EMPLOYEES IN DEPUTATION IN MTNL AND BSNL
Singh Shri Pashupati Nath

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether several higher officials have been deputed from Mahanagar Telephone Nigam Limited (MTNL) and Bharat Sanchar Nigam Limited (BSNL) to other departments and vice-versa;
- (b) if so, the details thereof and the deputation policy guidelines thereupon;
- (c) whether the same guidelines are implemented for deputation of other category of staff;
- (d) if so, the details thereof; and
- (e) if not, the reaction of the Government thereto?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (e) Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) have reported that their officers at various levels are on deputation with other Departments/Organisations. Chief Vigilance Officers (CVOs) both in BSNL and MTNL are on deputation from the other Departments/Organisations. Details of these officers are given below:

| | | |
|--|------|----|
| No. of Officers on deputation in BSNL and MTNL | | |
| BSNL | MTNL | |
| Chief Vigilance Officer | 01 | 01 |
| No. of Officers on deputation from BSNL and MTNL | | |
| Senior Level Officers | 10 | 00 |
| Others | 70 | 13 |

BSNL and MTNL have reported that they are following the same deputation policy for executives and non-executives.